

understand that the cost compares fairly well with that of the imported material.

**Shri C. D. Pande:** In view of the fact that the H. T. 2 is a very elementary and simple machine, are Government contemplating manufacturing something more important that may be useful for the defence of the country?

**Shri Tyagi:** That is also under contemplation.

**Pandit D. N. Tiwary:** The hon. Minister said that the cost compares favourably with that of the foreign-made aircraft. May I know what is the cost here?

**Shri Tyagi:** The cost is round about Rs. 1 lakh. But I cannot say definitely what the sale price would be.

**Shri D. C. Sharma:** Is it not a fact that it was said on the floor of the House that the H.T. 2 aircraft was finding a great deal of favour in the countries of Asia? If so, why is it that it is not now being manufactured on a scale available for export also?

**Shri Tyagi:** Recently we sent this aircraft to participate in some air races and also demonstrations in Penang, Rangoon, Bangkok, Kuala Lumpur, Singapore etc. The reactions of people who saw those demonstrations are favourable and we expect that we may receive some orders.

#### सामाजिक और नैतिक सदाचार (मोरल हाईजोन) उपसमिति

\*७२५. डा० सत्यवादी : क्या शिक्षा मंत्री १६ दिसम्बर, १९५५ को पूछे गये तारांकित प्रश्न संख्या ६४७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) सामाजिक और नैतिक सदाचार उपसमिति की किन-किन सिफारिशों को सरकार ने स्वीकार कर लिया है; और

(ख) उनको कार्यान्वित करने के लिये क्या कार्यवाही की जा रही है ?

शिक्षा मंत्री के सभासचिव (एम० एम० बाल) : (क) तथा (ख) मांगी गई जानकारी इकट्ठी की जा रही है और जितनी जल्दी हों सकेगा सभा-पटल पर रख दी जायेगी।

**Shri R. P. Garg:** May I know whether there is a dearth of social workers who may be useful in the field of social and moral hygiene?

**Dr. M. M. Das :** This question does not arise out of it.

**Shrimati Ila Palchoudhury:** What training is proposed to be given to the so-called "rescued" women and make them self-supporting?

**Dr. M. M. Das:** That question is too premature; but there is a proposal to establish homes in different parts of the country.

**Shrimati Jayashri:** May I know whether the recommendation of imparting social education in schools and colleges is going to be accepted by the Government?

**Mr. Speaker:** The hon. Member must not only speak to the hon. Minister but also to the House.

**Dr. M. M. Das:** I have got no information on that point.

#### TRAFFIC REGULATIONS IN DELHI

\*726. **Shri Dabhi:** Will the Minister of Home Affairs be pleased to refer to the reply given to a supplementary raised on Starred Question No. 385 on the 2nd December, 1955 and state the number of cyclists in Delhi who were prosecuted for breach of traffic regulations during 1955?

The Minister in the Ministry of Home Affairs (Shri Datar) : 42532.

**Shri Dabhi:** May I know how many were convicted?

**Shri Datar:** In 1955, 7058 were convicted in addition to 1154 who were warned.

**Shri Dabhi:** May I know whether it is not a fact that simultaneous riding by 2 to 4 persons on cycles without bells and lights is still in vogue in New Delhi?

**Shri Datar:** What the hon. Member has stated is fairly correct.

**Shri Dabhi:** May I know whether it is not a fact that policemen turn a blind eye on these cyclists?